

criteria for their appointment;

(c) the reasons for not appointing Members of Parliament on these panels; and

(d) the guidelines given to these panels for selection of different programmes?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d). A panel of non-officials has been drawn up to review all the programmes which had already been selected for telecast on the national network. Their names are kept confidential in order to protect them from the possibility of outside pressures etc.

Since it is Parliament which is the ultimate authority to control and scrutinise the working of Doordarshan, appointment of its Members to committees which select the day-to-day programmes of Doordarshan is not considered appropriate. The Consultative Committee of Members of Parliament attached to the Ministry of Information and Broadcasting is already there.

Since all the members of the panel are eminent persons in the field of art, literature, communication etc., they are expected to select only those programmes which conform to acceptable standards of merit.

Automated Teller Machines for Banks

1912. SHRI K.S. RAO: Will the Minister of FINANCE be pleased to state:

(a) whether in pursuance of the recommendation for introducing computerisation and modernisation in banking industry, the chief executives of the public sector banks have recently decided to instal and manage Automated Teller Machines (ATMs) in banks between 1990 and 1994;

(b) if so, whether banks would share ATM net-work or acquire ATMs individually;

(c) whether the ATM net-work/ATMs would be installed in all the metropolitan cities in the first instance;

(d) if so, the estimated expenditure involved in installation of ATMs;

(e) the extent of savings and efficiency in customer service likely to be achieved thereby;

(f) whether these ATMs are presently being imported and huge import duty is involved therein; and

(g) if so, whether there is any proposal for manufacture of these ATMs by some Indian Companies?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (g). Reserve Bank of India (RBI) has reported that it has recently received a proposal from the Indian Bank's Association (IBA) to establish a shared ATM network. No decision has been taken by the Reserve Bank of India on the proposal yet.

Performance of SAIL

1913. SHRI K.S. RAO:
SHRI M.V. CHANDRASEKHARA MURHTY:
SHRI V. SREENIVASA PRASAD:
SHRI Y.S. RAJA SEKHAR REDDY:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the production targets of the Steel Authority of India Ltd. (SAIL) were achieved during the last financial year;

(b) if so, the details thereof;

(c) whether there was improvement in the financial performance of SAIL during the same period;

(d) if so, the details thereof;

(e) whether the SAIL propose to launch a special drive for improving its overall per-

formance in production and profitability; and

(f) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). SAIL's production target fulfilment during 1988-89 is given below —

(‘000T)

SAIL	Targets	Actual	%
1	2	3	4
Hot Metal	10018	9643	96.3
Crude Steel	8775	8476	96.6
Saleable Steel	7362	7261	98.6

(c) and (d) Yes, Sir The working results of Steel Authority of India Ltd (SAIL) for the year 1988-89 showed a net profit after provision for tax of Rs 302.00 crores, which was all time high, and substantially better than in previous years

(e) and (f) Effort for improving overall performance in production and profitability of SAIL through higher capacity utilisation, superior product-mix, better techno-economic performance and inculcation of greater cost consciousness at all levels besides plans to upgrade and modernise the plants technologically are an on going process

Formulation of a Committee on T.V. Serial "The Sword of Tipu Sultan"

1914. SHRI P M SAYEED.
SHRI CHITTA BASU:
SHRI LOKANATH CH-
OUDHARY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have set up a Committee to approve the telecast of Serial 'The Sword of Tipu Sultan';

(b) if so, the composition of the Committee and its terms of reference;

(c) the time by which the Committee is likely to give its report,

(d) the reasons for which the telecast of the serial was earlier stalled; and

(e) the time by which the serial will be telecast?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d). There is no special committee set up to review the serial 'The Sword of Tipu Sultan'. However, action has been taken to determine whether the serial represents an accurate depiction of events.

(e) No final decision has been taken